

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 422**

**IA/1150/ND/2023, IA/6395/ND/2022,  
IA/2075/ND/2023, IA/2951/ND/2023,  
IA/3103/ND/2023, IA/4677/ND/2023,  
IA/5302/ND/2023, IA/5695/ND/2023,  
IA/5763/ND/2023, IA/3681/ND/2023,  
IA/3680/ND/2023, IA/1112/ND/2024 In  
IB/199/ND/2022**

**IN THE MATTER OF:**

M/s. Sawaria Seth Infratech Pvt. Ltd	...	Applicant
Versus		
M/s Proview Infrastructure Pvt. Ltd.	...	Respondent

**Under Section 9 of IBC,2016.**

**Order delivered on 15.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Pankaj Agarwal, Adv. Pankaj Agarwal, Adv. Shashwat Srivastava, Adv. Aishwarya Srivastava, In IA/2075/ND/2023, Adv. Vishal Chauhan, Adv. Nikhil Kadha, Adv. Shivya Sharma, Adv. Ramesh Pandey, Adv. Amit Ojha, Adv. K.P. Singh in I.A. No. 3680 & I.A. 3681

For the RP : Adv. Nakul Sachdeva, Adv. Aakarshan Sahay, Adv. Sagar Arora, Adv. Pranav Diwedi, Adv. Abhinandan Sharma, Adv. Mohtashim Kibirya

For the Suspended Directors : Mr. Punit Tyagi, Mr. Kushal Tyagi (party in person) with Mr. Prakhyat Sharma, Ms. Aditi Sharma, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **13.05.2024**.

**Sd/-  
(Court Officer)**